

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/564(KB)2017
IA(I.B.C)/451(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	MELGIRI ENTERPRISES VS SCOPE VINCOM INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Respondent Nos.1 and 2

Mr. Shaunak Mitra, Adv.] For the Liquidator/Applicant

Mr. Amandeep Singh, Adv.]

Ms. Zeenat Shabab, Adv.]

Mr. S. Agarwal, Adv.]

Mr. Shyamal Kumar Bhattacharjee]

ORDER

1. Learned Counsel for the Respondent Nos.1 and 2 present. Learned Counsel for the Liquidator/Applicant present.
2. **IA(I.B.C)/451(KB)2023:**
 - a. Sale notice would be put up on Monday and there are no prayers made against the Respondent Nos.1 and 2, the Members of the Suspended Board.
 - b. Therefore, list this matter for consideration on **5th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**